

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No.  | Purpose             | Section  | Name of the Parties M/s. / Mr. |
|----------------------|-----------|---------------------|----------|--------------------------------|
| CA 669/16            | TP 286/17 | For filing Synopsis | 391/ 394 | Insight Technologies Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

|   |                                 |           |                    |
|---|---------------------------------|-----------|--------------------|
| 1 | Samarth Shreedhar<br>9900840996 | Applicant | <i>[Signature]</i> |
|---|---------------------------------|-----------|--------------------|

ORDER.

Order <sup>is</sup> will be passed vide separate orders.

*[Signature]*  
Member(T)

*[Signature]*  
Member(J)